NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

No.102/07/HDD/2017
3)No192/07/HDB/2017
Jal Ventures Pvt Ltd
Infrastructure Limited
Jal Ventures Pvt Ltd
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advacate	Scenshkuml eguail. Com	legy
			,

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
Anv	99499 01616	Me
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ORDER

Heard. Shri K.Suresh Kumar, Ld. Counsel for Petitioner and Shri P.Vikram Ld. Counsel for Respondent.

Both the Counsels stated that the issue in question is likely to be resolved soon and sought time.

Case is posted to 20.11.2017.

Member (T)

Member (J)